

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****R. PIYARELALL IRON & STEEL PRIVATE LIMITED
OPERATING IN [IRON & STEEL] AT
KOLKATA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	R. Piyarelall Iron & Steel Private Limited PAN: AACR0294D CIN: U27109WB2005PTC102921
2.	Address of the registered office	85, BALLYGUNGE GARDEN, KOLKATA, WB 700019
3.	URL of website	https://rpiyarelall.co.in/
4.	Details of place where majority of fixed assets are located	The Corporate Debtor have assets in the form of Security and Financial assets and have won arbitration award of Rs.1,11,00,00,000 approx (Award amount of Rs.36,54,00,000 and Interest @ 12% p.a amounting to Rs.74,46,00,000 till January,2024) in its favour, pending execution, please refer note mentioned below.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://rpiyarelall.co.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://rpiyarelall.co.in/
10.	Last date for receipt of expression of interest	Monday, 1 st April, 2024
11.	Date of issue of provisional list of prospective resolution applicants	Wednesday, 10 th April, 2024
12.	Last date for submission of objections to provisional list	Monday, 15 th April, 2024



13.	Date of issue of final list of prospective resolution applicants	Wednesday, 24 th April,2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Friday, 26 th April,2024
15.	Last date for submission of resolution plans	Monday, 27 th May,2024
16.	Process email id to submit Expression of Interest	rpiyarelall.cirp@gmail.com

Note: The Corporate Debtor is entitled to arbitration award of Rs.36,54,00,000 vide Hon'ble Arbitral Tribunal order dated 16.12.2019, against Fairdeal Supplies Limited plus interest @12% p.a, there on and amounting to Rs.74,46,00,000 approx. The execution proceedings are pending in Hon'ble Calcutta High Court in E.C No 176 of 2021. Fairdeal Supplies Limited have filed application for set aside of Award in favour of the Corporate Debtor in A.P No 156 of 2020, In the matter of Fairdeal Supplies Limited Vs R Piyarelall Iron & Steel Pvt Ltd, pending for disposal in Hon'ble Calcutta High Court.



Yogesh Gupta

IBBI/IPA-001/IP-P00349/2017-18/10650

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For R. Piyarelall Iron & Steel Private Limited

Date: 14.03.2024

Place: Kolkata